

happy that many countries of the Organisation of Islamic Countries have agreed that the question of Kashmir is not a question in the interest of the Muslims. Therefore, Pakistan should refrain from doing all these things. Through you, Madam, I demand that Pakistan should vacate the Pok because they have no right to have their forces in Azad Kashmir and Pok Should be liberated from Pakistan.

Thank you, Madam.

Re. Hoisting of National Flag at Hubli (Karnataka) Leading to Communal Tension.

SHRI VAYALAR RAVI (Kerala): Madam Deputy Chairperson, I rise on an important issue of respect to the National Flag. The National Flag is sacred for every citizen of this country. It symbolised the unity and integrity of the nation.

Madam, we remember the days when Pandit Jawaharlal Nehru hoisted the National Flag at the Red Fort for the first time in 1947. The National Flag symbolises the aspirations of the people, the freedom of the nation, the joy of a free country. Unfortunately, today, certain political elements or communal elements are using our National Flag for their communal ends, for thier political and communal gains. It happened yesterday, the Independence Day, at Hubli in Karnataka where a group of people tried to forcibly enter a disputed area, and tried to hoist the National Flag which resulted in police firing. And, naturally, they must answer for the death of these innocent people because they are responsible for it.

Madam, I would like to mention on this occasion that in 1947, the same people, who have no respect for the National Flag or respect for national unity, butchered people on the streets of Calcutta where Mahatmaji had to walk on the streets of Calcutta to pacify the people, and prevent the communal riots. The same elements, the same people want to get the same political and

communal benefit by creating a situation in the southern parts of this country.

Madam by demolishing the Babri Masjid, they created a havoc in this nation, and even people in the neighbouring countries also paid the price for what happened in Babri Masjid. And they could not make any capital out of that. Now, they think that they can darg this whole communal issue into the southern parts of the country, and create a communal division and communal clash and communal conflict in the southern parts of the the country, and they do not want to allow the pople to live in peace there.

Madam, on this occasion, in this august House, I want to mention that the National Flag represents that national unity, the National Flag represents the integrity of the nation. But these people are insulting the National Flag, insulting the people of this country by using the National Flag for their communal ends. And this should be prevented.

Madam, I want to point out one more thing. When we became a free country, some patriots moved towards Goa for the liberation of Goa, hoisting the National Flag. Some patriots moved to Mahe, having the National Flag in their hands. They said, "These foreign elements should leave the soil of India." Against the foreign elements who established a colony in India, they used the National Flag, and marched towards Goa and Mahe. But, today, we can see the people, who butchered the poor, innocent minorities on the streets of Calcutta, the same people using the National Flag to create the same tension, the same communal conflict and hatred. This has to be condemned by all the people of this country. Allow, us, the people who come from the southern parts of the country, from Kerala and Karnataka and Andhra and Tamil Nadu, to live in peace. Don't try this communal game in the South for your political gains. And I appeal that this House must express its anger and dissatisfaction over

this insulting of the National Flag. Thank you, Madam.

THE DEPUTY CHAIRMAN: I have many names here—Mr. B.K. Hariprasad, Mr. Jagmohan, Mr. Satish Pradhan, Mr. P. Upender, Mrs. Jayanthi Natarajan, and Miss Saroj Khaparde. Now, Mr. Hariprasad.

SHRI B.K. HARIPRASAD (Karnataka): Thank you, Madam Deputy Chairperson. Madam, I rise to draw the attention of the Government and this august House to the issue of whipping up of communal passions by the Hindu fundamentalist outfits like the RSS and the banned Bajrang Dal, through their political outfit known as the Bharatiya Janata Party, of late known as the** They are trying to achieve their goal through provoking the emotions of the people in different ways.

Madam, it is a tragedy. The death of five persons when police opened fire to quell the mob that was persisting with its demand to hoist the National Flag at a disputed place in Hubli on Monday has cast a pall of gloom on the Independence Day in Karnataka, particularly in Hubli and Dharwar.

Equally tragic is the fact that a misperceived concept of patriotism, bordering on fanaticism, has proved more lethal than the police bullets to those who were made to pay with their lives.

This is not an isolated incident, but a calculated political gimmick resorted to by the B.J.P. and its communal arms like the R.S.S. and the Bajrang Dal. It was not their patriotic fervour or respect to the National Tricolour, but it was sheer political opportunism which had prompted them to commit this heinous deed. They were totally exposed in the North after the Ayodhya tragedy. The people of the North have taught them a good lesson by sending them to the right place. Now, they are trying their hand in the South in a different way.

It is now for the Southern people to

expose these pseudo-Hindus who are trying to cash in on this issue. It is for the Southern people to expose them through the ballot.

Here, I would like to caution the Government that they should not consider this as a stray incident. The Constitution has guaranteed freedom of faith and worship and it cannot be taken away by this sort of intimidating action by these so-called protectors of Hinduism. If the fear in the minds of the minority community is not removed in time, it may turn into hatred and mistrust, which are the feedstocks for the militant outfits to promote their faith.

Madam, as has been reported in the newspapers, the people of Karnataka did not respond to the bandh call given by the B.J.P. It is very clear from the 'Indian Express' that some of the top leaders were waiting to get arrested, with hardly ten people. Nobody responded to the call given by these pseudo-patriotic, communal, people. When they failed in mobilising the people of Karnataka, they went to get the top leaders from different parts of the country. They somehow sneaked into the State and landed in Hubli to disturb the peace there, to create communal disturbance. The people of Hubli and Dharwar who were known for their culture and their sober attitude were shocked to see the attempt made by these pseudo-Hindus and pseudopatriots who had gathered there to disturb the peace.

Before concluding, I would like to point out that the police could have avoided the firing. They could have resorted to some other method. It is very unfortunate that some people are trying to cash in on this to serve their political ends. Thank you.

SHRI JAGMOHAN (Nominated): Madam, it is highly unfortunate that six persons have lost their lives and many others have been injured. The point which I would like to raise is whether the Administration could not control the situation without resorting to this sort of

firing. However, if the firing had to be resorted to, the question is whether the casualty figure could have been kept to the minimum.

The second point is, if the curfew was already there, how did the crowd gather there? If the crowd had gathered in an area which is outside the area where curfew had been imposed, it is a failure of Intelligence. This aspect needs to be looked into. I would suggest that the hon. Home Minister may obtain information from the Karnataka Government and come forward with a statement which may indicate whether there had been any administrative failure in this regard. This point needs to be clarified.

The other point which I wanted to mention when I raised my hand earlier was in regard to what Mr. Sibtey Razi had said. If you permit me, I would just say a word. While associating myself with the point made by the distinguished hon. Member, Mr. Sibtey Razi, I would like to point out that Mrs. Benazir Bhutto has been going to 'Azad Kashmir' and making statements. Only ten days ago she went there and made a very objectionable speech inciting communal passion. If we consider this as highly objectionable, would the Government of India lodge a protest against such statements where they are inciting the citizens of another country to revolt against their own country on communal grounds?

This is the point which I wanted to add. Thank you very much.

THE DEPUTY CHAIRMAN: I am sorry I missed your name.

After Mr. Sibtey Razi, I should have called you.

SHRI JAGMOHAN: Thanks a lot.

श्री सतीश प्रधान (महाराष्ट्र): थैंक यू मेडम। मैं हुबली में जो कुछ कल के दिन हुआ, उसके बारे में कहना चाहता हूँ। इस सदन के विपक्ष के नेता श्री सिकन्दर बख्त को दो पहले अरेस्ट किया गया था। अरेस्ट करने का कारण बताया गया कि वह फ्लेग

हायस्टिंग करने वाले थे। नेशनल फ्लेग हायस्टिंग करने के लिए जब किसी को अरेस्ट किया जाता है तो मेरे दिल में ऐसा आता है कि क्या नेशनल फ्लेग हायस्टिंग करना गुनाह है? (व्यवधान) हाँ, वह ही बताता हूँ (व्यवधान) कौन सी जगह करना है, कौन सी जगह नहीं करना है (व्यवधान) हमारे देश में नेशनल फ्लेग हायस्टिंग कहाँ भी करने के लिए दिक्कत नहीं होनी चाहिये (व्यवधान) जो भी उसके लिए औज्जेवशन करता है (व्यवधान)

श्री बी० के० हरिप्रसाद: आर०एस०एस० के डंडे के ऊपर लगाओं (व्यवधान) Why should he go to Bangalore? Let him go to Nagpur and hoist the flag over the RSS Headquarters.....(Interruptions) It is very unfortunate, Madam. Mr. Sikander Bakht should have gone to Nagpur and hoist the flag over the RSS Headquarters. Why should he choose to go Bangalore? It is unfortunate. (Interruptions)

It is a disputed area.

श्री सतीश प्रधान: डिस्प्यूटेड लैंड का क्या मतलब होता है? (व्यवधान)

श्री बी०के० हरिप्रसाद: 100 साल के ईदगाह मैदान था, इतने दिन तक आप लोग कहाँ थे?

प्रो० आई० जी० सनदी (कर्णाटक): आपके गांव में हुआ है?

श्री बी० के० हरिप्रसाद: मालूम है आपकी आपकी शिव सेना के लोगों ने क्या किया था? (व्यवधान) कन्नडिगाज़ के खिलाफ क्या किया था? (व्यवधान)

श्री एस० एस० अहलुवालिया (बिहार): महोदय, सतीश प्रधान जी सही बात कह रहे हैं कि अपने देश में अगर झंडा नहीं लगाएंगे तो कहाँ लगाएंगे? नागपुर क्या विदेश में है? आर०एस०एस० का हैडक्वार्टर क्या विदेश में है? शिव सेना का हैडक्वार्टर क्या विदेश में है? उस पर क्यों नहीं लगाते? उसके ऊपर तो भगवा झंडा लगाते हो (व्यवधान)

श्री सतीश प्रधान: वहाँ भी लगाते हैं (व्यवधान)

श्री एस० एस० अहलुवालिया: उस पर क्यों भगवा झंडा लगाते हो, तिरंगा झंडा क्यों नहीं लगाते हो

(व्यवधान) नागपुर में आर० एस० एस० के हेडक्वार्टर पर भगवा झंडा लगाते हो, वहां पर तिरंगा झंडा लगाओ उसके बाद... (व्यवधान)

SHRI SURESH KALMADI (Maharashtra): Hundreds were injured because of this..... (interruptions)

THE DEPUTY CHAIRMAN: I have some more names on this.

सतीश प्रधान जी, आपने अपनी बात कह दी, आप बैठिये।

Mr. Upendra, do you want to say something?

श्री सतीश प्रधान: हमने जो कहा है वह करेंगे। हमें अपना प्लान कैसे पूरा करना है, हम करेंगे। आपके पास नहीं आएंगे। (व्यवधान)

श्री एस० एस० अहलुवालिया: मानसरोवर में लगाओ। आप वहां क्यों नहीं जाते हैं, वहां गोलियां खानी पड़ती है। (व्यवधान) मानसरोवर चलिये (व्यवधान) मैं पहले भी सदन में कह चुका हूँ चलिये मानसरोवर पर झंडा लगाइये (व्यवधान)

श्री सतीश प्रधान: आप काम करें (व्यवधान)

उपसभापति: बैठिये।

SHRI P. UPENDRA (Andhra Pradesh): Madam, it is very unfortunate that five innocent lives have been lost, particularly on an issue surrounding the national flag on the day of the Independence Day celebrations. I can understand the anxiety of the Karnataka Government to maintain communal peace and harmony. I do wish that this contentious issue was settled so that there would not be any scope for communal tension in future. It is very unfortunate that such an incident has occurred. I do not know what preventive steps were taken, because the newspaper reports do not indicate that other measures were used for dispersing the crowd before starting the firing. If there was any excessive use of force leading to deaths, that should be investigated. I wish the Home Minister should come before the House and tell us what has really happened there and who are responsible for this incident and what steps the

Karnataka Government is taking to settle the issue once and for all.

MISS SAROJ KHAPARDE (Maharashtra): It is very unfortunate that six persons have lost their lives and hundreds of people were injured in the firing on the issue of hoisting the national flag.

Madam, the National flag is not to divide the people but to unite the people. Therefore, I would like to associate myself with the sentiments expressed by Shri Vayalar Ravi, Hariprasad Ji and Jagmohan Ji.

SHRIMATI JAYANTHI NATARAJAN (Tamil Nadu): I would like to associate myself with what Mr. Ravi said just now. Yesterday we celebrated the 48th anniversary of our Independence. For 48 years none of the BJP national leaders had the urge to hoist the national flag at Hubli. It is only after the people of North India gave them a resounding verdict after the shameful Ayodhya incident that the urge to raise the national flag at Hubli has come about in the mind of the BJP national leaders. Nobody went and attended the local flag raising ceremony at the proper official ceremony held in Hubli. This is a sinister design to spread the shameful and disintegrating message of the BJP to the southern part of the country.

I would like to draw the attention of the House to the fact that this is a much larger conspiracy. They are dragging into it not only the national flag, but every religious institution totally violating the Constitution. This they have done in Karnataka. In Pondicherry and in Tamil Nadu churches are now the target of the attack of the BJP cadre. They are trying to take-over all church which have been places of worship for hundreds of years, saying that originally temples existed at those places.

Madam, the BJP should be told that in the name of patriotism and in the name of religion what price the country has

paid. Today they are talking about the national flag. The amount that the national pride has suffered internationally, the great scars that have occurred to the national conscience, to the fabric of the national society after the shameful demolition of Babri Masjid at Ayodhya is something which will take centuries to repair. I plead with the leaders of the BJP to let us live in peace in the south of the country. For centuries we lived in peace and harmony and we will not fall a prey to the shameful designs of the BJP trying to divide our people on the ground of religion. If they are so conscious of the national flag, let them hoist it at the offices of the RSS and Bajrang Dal. Let them hoist the national flag in each one of their houses and then worry about hoisting the national flag in the Indira Maidan where people of a particular community gathered to worship.

I would like the Home Minister to come with a statement, not on these incidents, because the whole country and the whole world know what happened. The BJP tried to make an incident there and they failed shamefully and five lives have been lost in the process. But I would like the hon. Minister to come out with a statement about the attempt and designs of the BJP and other cadres of spreading communal disaffection throughout South India and trying to engineer riots during the festival times and to take over the places of worship belonging to religions other than Hinduism. This statement we have to come forward with so that the country can be prepared against the nefarious designs of the BJP.

प्रो० आई० जी० सनदी (केर्णाटक): आदरणीय उपसभापति महोदय, मैं उसी गांव का हूँ और जो घटना घटी है वह मेरे घर के सामने घटी है। एक बात का मैं यहां पर स्पष्टीकरण देना चाहता हूँ, अभी-अभी जगमोहन जी कह रहे थे कि इतने सारे लोग कैसे आए, उनको कैसे आने दिया। यह कई दिनों से चल रही है, इन्होंने परिक्रमा का एक बहाना कर लिया जैसे राम पादुका पूजन का बहाना उस जमाने में हुआ था, परिक्रमा का बहाना

हुआ और हैदराबाद से लेकर हरक शहर से एक-एक बस में लोगों को वहां पर आना है, सुसाइड स्काड के इतने लोग वहां पर उपस्थित हैं। जो अच्छे स्पोट्समैन हैं जेबेलियन धो कर सकते हैं पुलिस के ऊपर, वैसे लोगों को भी वहां लाया गया। इस प्रकार कानून को इन्होंने हाथ में ले लिया। सरकार जो सुरक्षा का काम वहां पर कर रही थी। दो दिनों से इतना फर्स्ट क्लास अरेजमेंट वहां पर हो चुका था कि कोई गड़बड़ नहीं होती। एक झूठी अफवाह इन्होंने फैलायी कि सिकन्दर बख्त साहब अरेस्ट हो गए उसके बाद उमा भारती हैदराबाद से आ रही थीं उनका भी अरेस्ट हो गया। खबरें तो एकदम बेनर हेडलाइन्स में आ गए ताकि वहां पर कुछ गड़बड़ी मचे। मैंने फौरन पुलिस को फोन करके पूछा तो बोले कि उनको अरेस्ट नहीं किया गया। मेरे ही घर के सामने एक प्रेस कॉन्फ्रेंस उन्होंने किया। मैं यहां पर अकसर देखता हूँ उमा भारती को गेरुए वस्त्र पहने रहती हैं, उस दिन तो वह रेशमी साड़ी पहने हुए थीं और प्रेस वालों को वहां साथ ले आकर बैठी हुई थीं। वह चाहती थी कि पुलिस उनको अरेस्ट करे और पुलिस ने चाहा कि हम उन्हें क्यों अरेस्ट करें। Why should we unnecessarily give undue advantage? उन्होंने तो कोई कानून का उल्लंघन नहीं किया। हम उनको अरेस्ट नहीं करेंगे। उनको जो कुछ कहना है प्रेस के सामने कहने दीजिए। प्रेस कॉन्फ्रेंस हो गई। हुबली में बहुत बड़ा नेहरू मैदान है। गवर्नमेंट की तरफ से फ्लैग होइस्टिंग हो रही है, धारवाड़ में फ्लैग होइस्टिंग हो रही है। सारे कुछ भी नहीं हुआ। जो इनका ईदगाह मैदान सुसाइड स्काड था, वहां पर भाले वगैरह फैकवर फ्लैग होइस्टिंग करने की जो कोशिश कर रहा था, पुलिस ने उनको वहां पर जाने नहीं दिया और पकड़ लिया। लाखों लोगों को लाकर हम फ्लैग होइस्टिंग करेंगे, पूरी दुनिया के सामने इन्होंने बताया। उनका टोटल ग्रेजुएट फ्लूट हो गया। इन्होंने कहा दो हजार लोगों को वहां इकट्ठा करके उनकी जीत हो गई है। उन्होंने फ्लैग होइस्टिंग कर दी है। अब हम यहां पर जीत सेलिब्रेशन करेंगे। इसके बाद भाषण देने के लिए उमा भारती वहां पर आ गईं। आकर भाषण दे नहीं पाई थीं कि उनको अरेस्ट किया गया। पूरे शहर भर में इनके इतने टैक्जिक्स के बाद भी पूरे घुस नहीं सकते थे। मैंने उनको अपनी आंखों के सामने देखा है और फौरन जैसे-जैसे घुसने लगे एक जगह गड़बड़ की रात के डेढ़ बजे तक कर्फ्यू में मैंने वहां का दौरा किया है। रास्ते में बड़े-बड़े पत्थर डाले गये थे। पुलिस धिक्कलन बगैरह आते हैं, उन्हें पंचर करने के लिए नेल्स मारे गये डंडे रखे गये थे। एक बर्मान जो बरिष्ठ पुलिस अधिकारी वहां

पर हैं इतने सज्जन हैं। अच्छी तरह से उन्होंने किसी को भी वहां पर चोट नहीं आने दिया। लेकिन इनको फ्लैग बढ़ाना नहीं था कोई भी मुसलमान वहां फ्लैग के खिलाफ नहीं है। मैं वहां पर डिस्टिक्ट क्रायम कमेटी का प्रेसीडेंट रहा और उसी साल से एमएलए भी चुनकर आ गया था। जितने भी प्रोग्राम्स, चाहे हमारे हों, चाहे जनता दल के हों, ईदगाह मैदान में अंजुमन-ए-इस्लाम की परमिशन लेकर वहां पर कई पोलिटिकल प्रोग्राम होते थे। पार्टी फ्लैग भी वहां पर बढ़ा करते थे। लेकिन बी०जे०पी० वालों को वह सारा फंसद नहीं। मैडम, मैं जहां तक समझता हूँ यह झगड़ा नेशनल फ्लैग का नहीं है, यह झगड़ा ओनरशिप का है। वह यह स्थिति पैदा कर देना चाहते हैं, नमाज़ पढ़ने के बाद, नमाज़ होने के बाद, वह जगह गवर्नमेंट की है, लेकिन समझते थे कि वह जगह उनकी है, चाहे जो करेंगे। उसके ऊपर अपना हक स्थापित करने के लिए जो जा रहे हैं यह झगड़ा इसका है। कोई नेशनल फ्लैग का नहीं है। जितने मुसलमानों को मैं देखता हूँ नेशनैलिटी में हुबली-धारवाड़ में जितने भी हैं कोई भी कम्युनल वहां पर नहीं है। वहां पर अंजुमन-ए-इस्लाम वाले बिल्डिंग बनाना चाह रहे थे तब हिन्दु-मुस्लिम फसाद इन्होंने करवाया। जो भी हो उनको ईदगाह के बहाने मुसलमानों को बहका देंगे तो मुसलमान मेनस्ट्रीम से अलग हो जायेंगे और कांग्रेस को हरा देंगे, यह समझकर एक पोलिटिकल एंटीट्यूड रखकर जो वहां पर आज से पहले इनके भाषण हो चुके हैं। श्रीमान् महाजन जी के वहां पर भाषण हो चुके हैं।.....(व्यवधान)

श्री सतीश प्रधान: महोदय....(व्यवधान) सवाल ही पैदा नहीं होता.... (व्यवधान) आप फ्लैग होइस्टिंग कीजिए....(व्यवधान)

प्रो० आई० जी० सनदी: मैडम, इसके बाद यह दो हजार से अधिक लोगों को लेकर वहां पर पुलिस बैठी हुई थी उसको तोड़ने का, उसके ऊपर पथराव करने का, उसके ऊपर जेवेलियन थ्रो करके उनको मारने का सिलसिला शुरू हुआ 50 पुलिस के आदमी वहां पर खतम हो गए होते। आज वहां 17-18 घायल पुलिस वाले जो तड़प रहे हैं अपनी जान बचाने के लिए, उनकी इन्हें कोई परवाह नहीं है। महोदया, जब पुलिस वहां गयी तो ये ढाई हजार थे और पूरे गांव में खून-खराबा मचा हुआ था, जान की हिफाजत के लिए, रक्षा के लिए पुलिस हर तरह के स्टेप को फॉलो करते हुए वह सब कार्यवाही करती है, लेकिन पुलिस वालों

की जीपें जलाना और उनके ऊपर पथराव करना मैं समझता हूँ कि इसे कहीं भी नेशनल फ्लैग का सम्मान नहीं माना जा सकता।

उपसभापति : सनदी साहब, अब बैठ जाइए।

प्रो० आई० जी० सनदी: यह चाहते हैं कि वहां पर खून बहे और खून का बहाना लेकर इलेक्शन में जाने का उनका एक इरादा था। इसके सिवाय और दूसरा कोई इरादा नहीं था।

उपसभापति जी, उमा भारती बहुत मधुर भाषण करती थीं मगर मुझे बड़ा दुख होता है उनकी बातों पर। भारत में बसने वाले मुसलमानों के प्रति जहर उगलने का जो काम उमा भारती करती हैं, वह बाहर करती रहे, लेकिन हुबली में उनकी जरूरत नहीं है क्योंकि जैसा कि कहते हैं "मधुर तिष्ठति जिह्वार अग्ने, पृष्ठे तु हला-हलम्" हुबली में सज्जन लोग हैं, अच्छे लोग हैं हुबली में हिन्दु-मुसलमान भाई-भाई हैं और वहां के हिंदू भाई जोकि ईदगाह के लिए जमीन देंगे। हम उसे कहीं ज़रत से नहीं लाए हैं। महोदया इस तरह के अच्छे वातावरण में जहर घोलने का काम बी०जे०पी० वाले वहां कर रहे हैं। हुबली को सैकंड अयोध्या बनाने का जो काम वे कर रहे हैं, मैं हाथ जोड़कर कहता हूँ कि वे वहां पर न जायें हम वहां की स्थिति सुधार लेंगे। वहां हमारी सरकार है, हमारे अच्छे, सज्जन लोग हैं। इसलिए महोदय, मैं आपके माध्यम से सरकार से अनुरोध करता हूँ कि केन्द्र सरकार इसमें हस्तक्षेप करे। उन्हीं की कृपा से आज हम हैं, लेकिन कभी भी देश के प्रति, देश के ध्वज के प्रति मुसलमानों ने कहीं कुछ नहीं कहा है। ये एक सैंटिस भी दिखा दें। उन्होंने कहीं बिरोध प्रकट नहीं किया है। फिर आपको ईदगाह का मुद्दा मिल गया कब्रिस्तान का मिल गया, मंदिर-मस्जिद का मिल गया जिसे लेकर ये देश में आग फैलाने का काम, जोकि टैरिस्ट्स करते हैं वैसा काम बी०जे०पी० कर रही है। महोदया, मुझे बड़े दुख के साथ यह कहना पड़ रहा है कि इस तरह की भावना मुसलमानों में पैदा न करो। जिसको कहते हैं, "हम आह भी लेते हैं तो हो जाते हैं बदनाम, वह कल भी करते हैं तो चर्चा नहीं होता"

SHRI S. AUSTIN (Tamil Nadu): Madam, on behalf of the AIADMK party, I associate myself with the sentiments expressed by the hon. Member. I would plead with all the parties, especially with the BJP, to safeguard the religious harmony in our

country. I am very happy that so far the South had been very peaceful on the communal situation. It should not be affected and I request the Government to take appropriate action in this matter. Thank you, Madam.

SHRI JAGESH DESAI: Madam Deputy Chairperson, I want to raise a very important issue. (*Interruptions*).

THE DEPUTY CHAIRMAN: Mr. Desai, Mrs. Alva wants to refer to the earlier issue because she comes from Karnataka.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): Madam, I am just wanting to say that we have been in touch with the Government of Karnataka. What has been said here is of great concern to all of us. We do not want any kind of communal disturbance to be created. We know that there are political motives behind various things. But all that we are interested in is the maintaining of peace in Hubli and other places. I would assure the House that the Home Ministry is in touch with the State Government. We are in very close touch to see that no further escalation of the tension is created by anybody. People have died and I think that there is no excuse for anybody to destroy life and to create tension where there isn't. The National Flag is a symbol of unity and national pride. I believe that on a day like the Independence Day, it should be used to bring people together and to express solidarity in our country and not to create communal tension. Therefore, I would like to assure the Members that we will be in touch with the State Government. The State Government is committed to maintaining peace and law and order at any cost. Therefore, there is no need for concern. We are all committed to peace and harmony.

Re. Need to Ensure Availability of Medicines in C.G.H.S. Dispensaries

SHRI JAGESH DESAI (Maharashtra): Madam, I want to raise a very important

issue regarding the Central Government Health Scheme and its dispensaries. Many dispensaries throughout the country, especially, in Delhi—in South Avenue, North Avenue and other Places—are established. And on the prescription of an authorised medical officer they were issuing medicines. If the Medicines were not available in the dispensaries, then they had to indent for them, and within 24 hours they were supplying the medicines. Unfortunately, Madam, when my wife went to the South Avenue Dispensary, she was told, "Only the medicines which are available will be issued and the remaining you have to purchase from outside and then reimbursement will made. But in the Annexe, probably, they may be available." So, I personally went to the Annexe and met the doctor and I was told, "The same situation exists here". Madam, not only Members of Parliament but thousands of Government employees also are having this, what you call, benefit of the scheme. There are Class IV employees also. If the patient is a heart patient, then monthly he requires medicines worth Rs. 3,000/- How can a Class IV employee afford that? Madam, I want that the Government should immediately rescind its Order and the medicines which are not available must be indented and given to the persons concerned the next day or within 48 hours. Otherwise, the Class-IV employees and others will find it difficult to purchase them outside. I do not know the reason, why this scheme has been altered in this manner. Madam, I want that the Health Minister should come and make a statement or that the Minister of Parliamentary Affairs must take up this issue with him and the scheme of indenting and providing medicines within 48 hours or whatever period was there one month ago should be restored. The medicines which are not available must be indented.

SHRI G. SWAMINATHAN: (Tamil Nadu) There is no Parliamentary Affairs Minister here. Madam, You have already